

**Central Administrative Tribunal Lucknow Bench Lucknow**

**O.A. No. 419/2009**

**This, the 21st day of October, 2009**

**Hon'ble Ms. Sadhna Srivastava, Member (J)  
Hon'ble Dr. A.K. Mishra, Member (A)**

Vishnu Kumar aged about 35 years son of late Sri Kalloo address Gram Hazipur, Post Bakshi Ka Talab, Lucknow

**Applicant**

By Advocate: Sri Praveen Kumar

**VERSUS**

**Union of India through,**

1. The General Manager, Northern Railway, Baroda House, New Delhi.
2. The Assistant Mechanical Engineer, Northern Railway, Varanasi
3. The Divisional Mechanical Engineer, Northern Railway, Lucknow.
4. The Senior Divisional Mechanical Engineer, Northern Railway, Lucknow.

**Respondents**

By Advocate: Sri S.Verma

**ORDER (ORAL)**

**By Hon'ble Ms.Sadhna Srivastava, Member (J)**

At the outset, counsel for applicant stated that aggrieved by order of removal from service dated 6.12.2007, he filed an appeal on 23.3.2009 which was dismissed by the Appellate Authority on 25.5.2009. Thereafter, he filed revision on 9.6.2009 which is still pending. Therefore, at this stage he prayed that a direction be issued to the revisional authority to decide the same. Sri S. Verma, Counsel for the respondents has no objection with the prayer of counsel for applicant. Accordingly, the O.A. is disposed of at admission stage without expressing any opinion on the merit of the case and respondent No. 4 is directed to decide the revision dated 9.6.2009 as contained in Annexure No. A-7 in accordance with rules by reasoned and speaking order within a period of 3 months from the date of receipt of copy of this order. Applicant is granted liberty to file certified copy of this order along with representation dated 9.6.2009 to the respondent No.4. The O.A. is disposed of with the above directions. No orders as to costs.

  
**(Dr. A.K.Mishra)**  
**Member (A)**

**HLS/-**

  
**(Sadhna Srivastava)**  
**Member (J)**